## Various Reports of CAG concerning Railways and Ministry of Labour and Employment

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- 1. Report of the Comptroller and Auditor General of India on Environment Management in Workshops, Sheds and Production Units of Indian Railways for the year ended March, 2013 Union Government, (Railways) Report No. 23 of 2014 Performance Audit;
- 2. Report of the Comptroller and Auditor General of India on Hospital Management in Indian Railways for the year ended March, 2013 Union Government, (Railways) -Report No. 28 of 2014 Performance Audit; and
- 3. Report of the Comptroller and Auditor General of India on Employee's State Insurance Corporation (Ministry of Labour and Employment) for the year ended March, 2013 Union Government, (Civil) (Autonomous Bodies) Report No.30 of 2014 Performance Audit.

[Placed in Library. See No. L.T. 1213/16/14]

श्री के.सी. त्यागी : सर, मेरा एक प्वाइंट ऑफ ऑर्डर है। आप एक मिनट सुन लीजिए। ...(व्यवधान)...

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

## Allocation of time for disposal of Government Legislative and other Business

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on the 11th of December, 2014, has allotted time for Government Legislative and other Business, as follows:-

	Business	Time Allotted
1.	Consideration and passing of the Payment and Settlement Systems (Amendment) Bill, 2014, as passed by Lok Sabha.	One hour
2.	Consideration and passing of the Insurance Laws (Amendment) Bill, 2008, as reported by the Select Committee of Rajya Sabha.	Four hours